

ANNEXURE-B

**Ministry of Corporate Affairs
(Parliament Section)**

Details of pending Assurances in Rajya Sabha as on 31.05.13

Sl. No.	Name of the concerned Section	Question No.	Date on which Assurance was given	Date by which Assurance is to be fulfilled	Subject	Latest position
1.	CS	380	13.08.12	13.08.13	Expansion of sectors covered by CCI	Extension of time sought upto 13.08.13.
2.	CL.II	382	13.08.12	12.08.13	Working of SFIO	Extension of time sought upto 12.08.13.
3.	CL.V	968	03.12.12	03.09.13	National Corporate Governance Policy	Extension of time granted upto 03.09.13.
4.	CL.V	2526	17.12.12	16.06.13	Present position of IFRS	Extension of time granted upto 16.06.13.
5.	CL.II	1444	11.03.13	10.06.13	Violation of Accounting principles by Audit firms	—
6.	CS	2985	22.04.13	21.07.13	Monitoring of unfair practices in Agriculture, Steel and Paper sectors	—
